

HIGH COURT OF CHHATTISGARH: BILASPUR

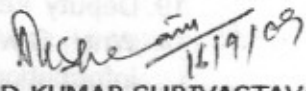
ORDER

No. 706 /Confdl./2009
II-2-90/2001 (Pt.III)

Bilaspur, dated the 16/9/2009

Shri Balindar Singh Saluja, presently XI Additional District & Sessions Judge. (F.T.C.), Raipur is appointed as Additional Registrar (Administration), in the Establishment of the High Court of Chhattisgarh, Bilaspur from the date he assumes charge of his office.

BY ORDER OF HON'BLE HIGH COURT


(ARVIND KUMAR SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 707 /Confdl./2009
II-2-90/2001 (Pt.III)

Bilaspur, dated the 16/9/2009

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice R.L.Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
11. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
12. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
13. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information and necessary action.

Contd.... 2/-

14. Shri Balindar Singh Saluja, XI Additional District & Sessions Judge (F.T.C.), Raipur for information and compliance. He is directed to send his handing over and taking over charge reports to this Registry.
15. District & Sessions Judge, Raipur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of receipt of this order under intimation to this Registry.
16. District & Sessions Judge, Bilaspur/ Durg/ Bastar (Jagdalpur)/ Mahasamund/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Rajnandgaon/ Dhamtari/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Koriya (Baikunthpur)/ Jashpur/Dakshin Bastar (Dantewara)/Surguja at Ambikapur for information.
17. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
18. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
19. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
20. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
21. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for information.
22. Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
23. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
24. Accountant General, 12/27, Ramañ Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
25. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

A.K. Shrivastava
16/9/08

(A.K.SHRIVASTAVA)
REGISTRAR GENERAL